

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)

Original Application No. 483 of 2024

In the matter of news item titled "Shahar ke nal ugal rhe matmaila paani Ganda paani peene ko majboor log Bimariyo ko mil rahi dawat" appearing in Punjab Kesari dated 12.04.2024.

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Date: 05-08-2024

Place: SAS NAGAR 05 AUG 2024

Submitted by

(Er. Gurindar Singh Majithia)
Member Secretary
Punjab Pollution Control Board

Member Secretary
Punjab Pollution Control Board
PATIALA.

33

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)

Original Application No. 483 of 2024

In the matter of news item titled "Shahar ke nal ugal rhe matmaila paani Ganda paani peene ko majboor log Bimariyo ko mil rahi dawat" appearing in Punjab Kesari dated 12.04.2024.

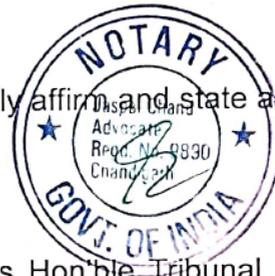
Affidavit of Er. Gurindar Singh Majithia Member Secretary, Punjab Pollution Control Board (Respondent no.1) in compliance to order dated 30.04.2024.

I, the above-named deponent, do hereby, solemnly affirm and state as under:

RESPECTFULLY SHOWETH

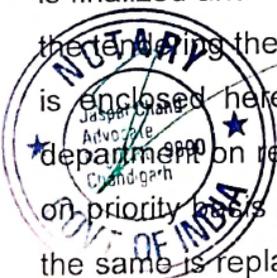
- 1) That the present OA has been registered by this Hon'ble Tribunal by taking suo motu cognizance of the News item published in Punjab Kesari Newspaper dated 12.04.2024 titled, "Shahar ke nal ugal rhe matmaila paani Ganda paani peene ko majboor log Bimariyo ko mil rahi dawat". The news item relates to supply of muddy water in Barnala district. As per the news item clear layer of mud can be seen in the utensils upon filling tap water and that the people who are solely dependent upon the government water supply are facing severe hardship and health hazard. The news item contains the apprehension of residents that there is mixing of sewer water in the tap water supply. The news item further states that foul smell comes from tap water and that the water is not fit for use.
- 2) That in Compliance to the orders of the Hon'ble Tribunal, it is submitted that this matter is related to the supply of drinking water by the Municipal Corporation, Barnala and Punjab Water Supply and Sewerage Board, Barnala and this work is being dealt independently by the MC and PWSSB. Further, PWSSB has already submitted that this contamination is due to the reason that underground water supply system compromises of AC pipes and MS pipelines which were laid about 70 years ago and have outlived their lives and that the interior layer of MS pipelines has corroded due to which, at times, rusty water reaches the end users. The PWSSB has also filed report before the Hon'ble Tribunal in reference to the cognizance taken by the Hon'ble Tribunal.

05 AUG 2024



- 3) After consideration of the matter the Hon'ble Tribunal was pleased to implead the PPCB as one of the respondents with direction to file reply and clarify its stand.
- 4) That being a regulatory authority, the PPCB has brought the matter in the knowledge of Deputy Commissioner, Barnala so as to resolve the issue at site. A joint team of the District Administration, officers of the Board, Municipal Corporation, Barnala and Punjab Water Supply and Sewerage Board, Barnala was constituted by D.C Barnala vide letter no. 2/LFA dated 20.05.2024 and copy of the same is enclosed herewith as **Annexure-A**.
- 5) That the joint team comprising of Sh. Tilak Raj, SDE, PWSSB, Sh. Vishal Deep, E.O, M.C, Barnala, Sh. Jaspal Singh, AEE, PPCB, Sh. Khalil Mohammad, Microbiologist, PPCB and Sh. Gursewak Singh JEE, PPCB visited the site on 21.05.2024 and collected six samples of water supply being provided to the people by PWSSB/MC, Barnala in the affected area. During sampling no color was seen at any sampling point.
- 6) However, during the visit some local residents had submitted that sometime they receive slightly turbid water. In this regard officers of PWSSB informed that underground water supply system compromises of AC pipes and MS pipelines have outlived their lives and that the interior layer of MS pipelines has corroded due to which, at some times, rusty water reaches the end users. They further informed that the tenders regarding replacement of the affected pipes shall be processed on priority and work will be completed in the scheduled period of five months from the allotment of the work.

The officers of PWSSB also informed that while the tender process for the said work is finalized and tender will be open on 02.07.2024 and 09.07.2024. After, completing the tendering the work will be started immediately at site. A copy of the tender notice is enclosed herewith as **Annexure-B**. Further the PWSSB officer informed that department on receipt of any complaint, gets the pipelines checked by the field staff on priority basis and in case any damage like cracking or puncture, etc is detected, the same is replaced immediately. They further informed that whenever a complaint is received regarding the muddy/dirty water being received by the end users, symptomatic treatment is provided.



JK

05 AUG 2024

- 7) The water samples collected by the joint team of the officers on 21.05.2024 were sent to the Water laboratory of PPCB at Patiala by fasting seals on the collected samples. The sample collection data sheet prepared at the time of sampling containing the signatures of all the team members is enclosed as **Annexure-C**. As per the analysis report of the samples dated 03.06.2024, the parameters relating to drinking water supply were found to be within the prescribed limits as per BIS 10500:2012 Standards of drinking water. Sample analysis report is enclosed as **Annexure-D**.
- 8) That the Executive Officer of Municipal Corporation, Barnala has been directed by the Additional Deputy Commissioner (G) Barnala in the meeting held on 21.05.2024 to supply the fresh water for drinking purpose through moveable tankers to the residents of the said area of Barnala till the matter is resolved.
- 9) That a Show Cause Notice was also issued by the Punjab Pollution Control Board to the Executive Officer, Municipal Council, Barnala and the Executive Engineer, Punjab Water Supply and Sewerage Board (PWSSB), Barnala for violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974 with an opportunity of personal hearing before Chairman of the Board on 17.07.2024. The hearing was attended by Executive Officer, Municipal Council, Barnala and Executive Engineer, PWSSB. The officers stated that the water is being supplied to the public after chlorination. The underground water supply system comprises of AC pipe and MS pipelines which were laid about 70 years ago and have outlived their lives. The interior layer of MS pipelines had been corroded due to which, at times, rusty water reaches the end users. The officers further stated that tender for the work is being finalized and the work will start immediately at the site after the tendering process. After hearing the officers of Municipal Council and Punjab Water Supply and Sewerage Board, the Chairman of the Board decided as under:
- i. The EO, MC, Barnala shall supply the potable water in the affected area till the effected pipelines get replaced.
 - ii. The PWSSB shall ensure that the drinking water may not come into contact with the sewerage water at any time. In case of contamination, the concerned agency shall take immediate necessary measures to make the people aware about the problem.



JK
05 AUG 2024

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- iii. The cost to supply potable water in the affected area shall be borne by Municipal Council, Barnala.
- iv. In case of failure to comply with the above said decisions, the Board shall launch prosecution in the Court of Law against the erring officers/officials of the said Authorities.
- 10) That the proceedings of the hearing held on 17.07.2024 were conveyed to the officers of the Municipal Council and Punjab Water Supply and Sewerage Board, Barnala vide letter no. 1849- 50 dated 02.08.2024 for compliance and a copy of the same is enclosed herewith as **Annexure-E**.

In view of the submissions made herein above and considering the explanation given by the Punjab Pollution Control Board, it is, therefore, humbly requested that the present Original Application may kindly be disposed of with appropriate orders.

Date: 05.08.2024

Place: **SAS NAGAR**

Submitted by


(Er. Gurindar Singh Majithia)
Member Secretary
Punjab Pollution Control Board

Member Secretary
Punjab Pollution Control Board
PATIALA.

Verification

Verified that the contents of para no.1 to 10 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Date: 05.08.2024

Place:

Submitted by


(Er. Gurindar Singh Majithia)
Member Secretary
Punjab Pollution Control Board

Member Secretary
Punjab Pollution Control Board
PATIALA.

05 AUG 2024



Attested as Identified

Pb. & Hry. High Court
Notary, CHANDIGARH

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਬਰਨਾਲਾ

(ਜਿਲ੍ਹਾ ਪ੍ਰਬੰਧਕੀ ਕੰਪਲੈਕਸ, ਕਮਰਾ ਨੰ. 26, ਪਹਿਲੀ ਮੰਜਿਲ)

(ਈ-ਮੇਲ- Ifadcbnl@gmail.com)

(ਐੱਲ ਐੱਫ ਏ. ਸਾਖਾ)

ਵੱਲ

- 1. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਐਂਡ ਸੇਵਿਜ਼ ਬੋਰਡ ਬਰਨਾਲਾ।
- 2. ਵਾਟਰਨ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ,
ਮੰਗਲੂਰਾ।
- 3. ਕਾਰਜ ਸਾਬਕ ਅਫਸਰ
ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ।

AS-1
ਨਗਰ ਕੌਂਸਲ
Woni
ਇਨ: ਵਿਸ਼ੇਸ਼
164
25/5/24

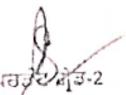
ਨੰਬਰ 2256-58/ਲਰਸ

ਮਿਤੀ 20/05/2024

ਵਿਸ਼ਾ: Notice of hearing in *Suo Motu* matter in re: News item appearing in Punjab Kesri dated 12.04.2024- Hon'ble NGT case as O.A no 483/2024

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਇੱਕ ਜਰੂਰੀ ਮੀਟਿੰਗ ਮਿਤੀ 21.05.2024 ਨੂੰ 12:30 ਵਜੇ ਮਾਨਯੋਗ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ) ਬਰਨਾਲਾ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਰੱਖੀ ਗਈ ਹੈ। ਆਪ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਮੀਟਿੰਗ ਵਿੱਚ ਸਮੇਂ ਸਿਰ ਹਾਜ਼ਰ ਹੋਣਾ ਯਕੀਨੀ ਬਣਾਇਆ ਜਾਵੇ।

ਅਤਿ ਜਰੂਰੀ


ਸੁਪਰਡੈਂਡੈਂਟ-2
ਦਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਬਰਨਾਲਾ।

Woni
Environmental Engineer,
Regional office, PPCB,
Langloh

OFFICE OF DEPUTY COMMISSIONER, BARNALA

(District Administration Complex, Room No. 26, First Floor)

(Email- lfadcbnl@gmail.com)

(LFA Branch)

To

1. Executive Engineer,
Punjab Water Supply and Sewerage Board, Barnala
2. Environment Engineer,
Punjab Pollution Control Board, Sangrur.
3. Executive Officer,
Municipal Council, Barnala

No:- 2256-58/LFS

Dated 20.06.2024

Subject:- Notice of hearing in Suo Motu matter in re:News item appearing in Punjab kesri dated 12.04.2024-Hon'ble NGT case as OA no. 483/2024.

It is intimated that an important meeting regarding the subject cited matter has been scheduled on 21.05.2024 at 12:30 PM under the chairmanship of Additional Deputy Commissioner (G), Barnala. You are hereby informed to be present in the meeting on scheduled date and time.

Treat it as most important

-sd-

**Superintendent Grade -2
Add. Deputy Commissioner,
Barnala.**

Wemi

*Environmental Engineer,
Regional office, PCLB
Banglur*

39

Tender Notice for various works.

Government of Punjab

Tender Notice Reference No. 10/2024 dt. 13.06.2024

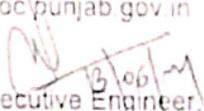
The Department of Punjab Water Supply & Sewerage Board invites online bids for the following:-

Sr. No.	Item	Quantity	Closing Date and Time	Opening Date and Time
1	Providing, Replacement Water Supply Lines, House Connections and all other works Contingent thereto at Ward no. 15 at Barnala	1	08.07.2024 at 5:00 PM	09.07.2024 at 11:00 AM
2	Providing, Installing, Three Nos T/Well up to 200 mtr. (650') depth Complete in all respect, at Barnala	1	01.07.2024 at 5:00 PM	02.07.2024 at 11:00 AM

Important dates are as under:

For details log onto

www.eproc.punjab.gov.in

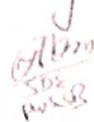
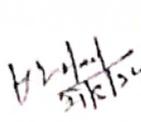

 Executive Engineer,
 Pb. W/S & Sew. Divn.,
 Barnala.

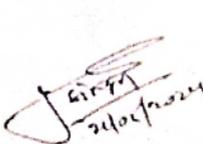
Wetni
 Environmental Engineer,
 Regional office, PPCB
 Sangrur

62-46

Inspection Report

1. Name and Address of the Sampling location
 Pharwahi Bazar Road -
 Barnala, near Luck
 Plastic Shop, Barnala
2. Latitude and Longitude of site
 30.37 39 25°
 75.54, 91 8'
3. Date & Time of Sampling
 21/5/2024, 5:20 PM
4. Sample Collecting officers
 Sh. Tilak Das SDE, PWSB Barnala
 Sh. Vishal DEEP, EO MC Barnala
 Ex. Jaspal Singh, AEE PCB
 Sh. Khaleel Mond. Micro Biologist
 Sh. Gursevak, JEE, PCB
5. Parameters to be analyzed
 P₁ = PH, TSS, TDS, BOD, Total Hardness,
 Ca, Mg, Na, K, SO₄, NO₃ F, Alk, Cl⁻
 P₂ = COD
 P₃ = Heavy Metals
 P₄ = T Coli - F Coli
6. Physical appearance of the sample
 Colourless
7. Observations
 The water sampling from MC supply has been taken out by the team.



Wami
 Environmental Engineer,
 PCB, Regional Office,
 Langur

Inspection Report

1. Name and Address of the Sampling location
Old Exchange, Gali Barnala
2. Latitude and Longitude of site
30.37 39 85°
75.54 96 81°
3. Date & Time of Sampling
21/5/2024, 5:30 PM
4. Sample Collecting officers
Sh. Tilak Raj, SDE, PWSSB Barnala
Sh. Virhal DEEP, EOMC Barnala
Er. Jaspal Singh, A&E PPCB
Sh. Khalid Mohd, Microbiologist
Sh. Anshu K, T&E, PPCB
5. Parameters to be analyzed
E₁ = PH, TSS, TDS, BOD, Total Hardness, Ca, Mg, Na, K, SO₄, NO₃, F, Alk, Cl⁻
E₂ = COD
E₃ = Heavy metals
E₄ = T. Coli - F. Coli
6. Physical appearance of the sample
Colourless
7. Observations
The water sampling from MC Supply has been carried out by the team.

[Signature]
21/5/2024

[Signature]
SDE
PWSSB

[Signature]
Khalid
21/5/2024

[Signature]
21/5/2024

[Signature]
Wani
Environmental Engineer,
Regional office, PPCB
Langewh.

C-043

Inspection Report

1. Name and Address of the Sampling location Sadar Bazaar, near Hemraj Doctor, Barnala.
2. Latitude and Longitude of site 30.374243°
75.54806°
3. Date & Time of Sampling 21/5/2024, 5:08 PM
4. Sample Collecting officers Sh. Tidar Raj, SDE, PWSSB Barnala -
Sh. Vishal Deep, EOMC Barnala
Er. Jaspal Singh, TEE, PPCB -
Sh. Khaleel Mohamad, Micro -
Sh. Chiranjeev JEE, PPCB ^{Biologist}
5. Parameters to be analyzed
 $T_1 = \text{PH, TSS, TDS, BOD, Total Hardness, Ca, Mg, Na, K, SO}_4, \text{NO}_3, \text{F, ALK, Cl}^-$
 $T_2 = \text{COD}$
 $T_3 = \text{Heavy metals}$
 $T_4 = \text{T-Coli - F-Coli}$
6. Physical appearance of the sample Colourless

7. Observations

The water sampling from MC supply has been carried out by the team.

Sham
SDE
PWSSB

Vishal
21/5/24

J Singh
21/05/2024

Raj
21/5/24

Wemi

Environmental Engineer,
Regional office, PPCB,
Bangalore

Inspection Report

C.O-42

1. Name and Address of the Sampling location ^{Bursty} Band Gali, Near Gift House
Barnala.

2. Latitude and Longitude of site 30.374936°
75.548027°

3. Date & Time of Sampling 21/05/2024, 6:12 PM

4. Sample Collecting officers
Sh. Tilak Ray, SDE, PWSSB, Barnala
Sh. Vishal Deep, EOMC Barnala
En. Jugal Singh, AEE PPCB
Sh. Khalsel Mohd., Micro Biologist
PPCB
Sh. Gururaj Singh, JEE, PPCB

5. Parameters to be analyzed

W₁ = PH, TSS, TDS, BOD, Total Hardness,
Ca, Mg, Na, F, SO₄, NO₃, F,

W₂ = BIC, Cl⁻
COD

W₃ = Heavy metals

W₄ = T-coli, F-coli

6. Physical appearance of the sample

7. Observations, Colourless

The water sampling from MC
Supply has been carried out by the
team.

[Signature]
SDE
PWSSB

[Signature]
Khalsel
Mohd

[Signature]
21/5/24

Wani
Environmental Engineer,
Regional office, PPCB,
Bangalore

EW-44

Inspection Report

1. Name and Address of the Sampling location
Handiaya Bazar Road
Near Nareb Gen. Store,
Amudwara Street, Barnala
2. Latitude and Longitude of site
30.374147°
75.547532°
3. Date & Time of Sampling
21/5/24, 5:43 PM
4. Sample Collecting officers
Sh. Tilak Raj, SPE, PWSSB Barnala
Sh. Vishal DEEP, EO MC Barnala
Ed. Jaspal Singh, AEE PCB
Sh. Khaleel Mohd, Microbiologist PCB
Sh. Anwar, DEE PCB
5. Parameters to be analyzed
H₁ = PH, TSS, TDS, BOD, Total Hardness, Ca, Mg, Na, K, SO₄ NOS, F, ALK, Cl -
H₂ = COD
H₃ = Heavy metals
H₄ = T-oli / Foli
6. Physical appearance of the sample
Colourless

7. Observations

The water sampling from MC supply has been carried out by the team.

J Singh
21/5/2024

Tilak
SPE
PWSSB

Khaleel
21/5/24

Anwar
21/5/24

Wemi

Environmental Engineer,
Regional office, PCB,
Bangalore

62-45

Inspection Report

1. Name and Address of the Sampling location # B1/707 New Panchayti mandir Shaahi market street, Bamelo

2. Latitude and Longitude of site 30.37 28 70°
75.54 7316°

3. Date & Time of Sampling 21/5/2024, 5:54 PM

4. Sample Collecting officers
 Sh. Tilerak Pat, SDE, PWS&B Bamelo
 Sh. Vishal DEEP, EO MC Bamelo
 Er. Jankal Singh, A&E PPCB
 Sh. Phalool Mohd. Microbiologist PPCB
 Sh. Guseenk Singh, J&E PPCB

5. Parameters to be analyzed

S₁ = PH, TSS, TDS, BOD, Total Hardness,
Ca, Mg, Na, K, SO₄, NO₃ F, A&E PC

S₂ = COD

S₃ = Heavy metals

S₄ = T- coli - fecal

6. Physical appearance of the sample Colourless

7. Observations The water sampling from MC supply has been carried out by the team

[Signature]
SDE
PWS&B

[Signature]
21/5/24

[Signature]

[Signature]
21/5/2024

[Signature]
 Environmental Engineer,
 Regional office, PPCB,
 Sangli

Analysis Results of the Ground Water Samples collected from the Concerned Area, Barnala on 21.05.2024								
Sr. No.	Parameters	Pharwahi Bazar Road Barnala near Lucky Plastic Shop, Barnala (Lat. 30.373923) (Long. 75.549188)	Old Exchange Gali, Barnala (Lat. 30.373985) (Long. 75.549681)	Sadar Bazar, Near Hernal Doctor, Barnala (Lat. 30.374243) (Long. 75.54806)	Band Gali, Near Bunt Gift House, Barnala (Lat. 30.374936) (Long. 75.548027)	Handiaya Bazar Road, Near Naresh Gen- Store Guriduwara Street, Barnala (Lat. 30.374147) (Long. 75.547532)	#B1/707 Near Panchayat Shastri Market Street, Barnala (Lat. 30.372878) (Long. 75.547316)	Prescribed limit as BIS 10500:2012 Standards (In absence of alternate source)
1	pH	7.4	7.5	7.5	7.5	7.7	7.6	6.5-8.5
2	Total Dissolved Solids mg/l	781	724	704	710	572	635	2000
3	Total Hardness mg/l	331	287	282	299	214	242	600
4	Calcium mg/l	81	72	73	75	59	64	200
5	Magnesium mg/l	31	26	24	27	16	20	100
6	Sulphate mg/l	75	69	73	70	53	62	400
7	Nitrate as NO3 mg/l	BDL	BDL	BDL	BDL	BDL	BDL	45
8	Fluoride mg/l	BDL	BDL	BDL	BDL	BDL	BDL	1.5
9	Total Alkalinity mg/l	458	460	436	448	424	424	600
10	Chloride mg/l	175	144	147	133	113	123	1000
11	Iron mg/l	BDL	BDL	BDL	BDL	BDL	BDL	0.3
12	Nickel mg/l	BDL	BDL	BDL	BDL	BDL	BDL	0.02
13	Zinc mg/l	BDL	BDL	BDL	BDL	BDL	BDL	15
14	Cyanide mg/l	BDL	BDL	BDL	BDL	BDL	BDL	0.05
15	Copper mg/l	BDL	BDL	BDL	BDL	BDL	BDL	0.05
16	Total Chrome mg/l	BDL	BDL	BDL	BDL	BDL	BDL	0.05
17	Chemical Oxygen Demand mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-
18	Bio-Chemical Oxygen Demand mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-
19	Sodium mg/l	98	91	91	93	62	85	-
20	Potassium mg/l	27	22	23	25	11	19	-
21	Total Suspended Solids mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-
22	Total Coliform MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	Shall not be detectable in any 100 ml sample
23	Faecal Coliform MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	-

Lerni

Environmental Engineer,
Regional office, PRCB,

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT



1. Laboratory Sample No.
2. Name of Industry
3. Name of Sample collecting Officer
4. Designation of authorizing Test
5. Date & Time of Sample collection
6. Date & Time of Sample receipt in Lab.
7. Period of Analysis
8. Test Methods

GW-41/H.O.Lab./G.W. Monitoring/2024-25
Ground Water Samples taken from MC Supply, Barnala
Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, I.O.M.C.
(Barnala), Er. Jaspal Singh, AEE PPCB, Sh. Khaleel Mohd,
Microbiologist PPCB & Sh. Gursevak, TEE (PPCB)
EE, RO, Sangrur
21.05.2024
21.05.2024
21.05.2024 to 29.05.2024
As per relevant parts of S:3025 &
Methods of APHA

Results

Sr. no.	Parameters	Old Exchange Gali, Barnala (Latitude-30.373985 & Longitude-75.549681)
1	pH	7.5
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	724
4	Chemical Oxygen Demand mg/l	BDL
5	Bio- Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	287
7	Calcium mg/l	72
8	Magnesium mg/l	26
9	Sodium mg/l	91
10	Potassium mg/l	22
11	Sulphate mg/l	69
12	Nitrate as NO3 mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	460
15	Chloride mg/l	144
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

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Scientific Officer
20/5/24

Endst. No: 13443-45

Di. 3/6/24

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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Regional office, PPCB
Sangrur

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT

1. Laboratory Sample No.	GW-43/H.O.Lab./G.W. Monitoring/2024-25
2. Name of Industry	Ground Water Samples taken from MC Supply, Barnala
3. Name of Sample collecting Officer	Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, E.O.MC (Barnala), Er. Jaspal Singh, AEE PPCB, Sh. Khaleel Mohd. Microbiologist PPCB & Sh. Gursevak, TIE (PPCB)
4. Designation of authorizing Test	EE, RO, Sangrur
5. Date & Time of Sample collection	21.05.2024
6. Date & Time of Sample receipt in Lab.	21.05.2024
7. Period of Analysis	21.05.2024 to 29.05.2024
8. Test Methods	As per relevant parts of S:3025 & Methods of APHA

Results

Sr. no.	Parameters	Sadar Bazar, Near Herunj Doctor, Barnala (Latitude-30.374243 & Longitude-75.54806)
1	pH	7.5
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	704
4	Chemical Oxygen Demand mg/l	BDL
5	Bio- Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	282
7	Calcium mg/l	73
8	Magnesium mg/l	24
9	Sodium mg/l	91
10	Potassium mg/l	23
11	Sulphate mg/l	73
12	Nitrate as NO3 mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	436
15	Chloride mg/l	147
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

Endst. No: 13449-51

DI. 3/6/24

Scientific Officer
30/5/24

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NAHHA ROAD, PATIALA
GROUND WATER REPORT



1. Laboratory Sample No.	GW-42/11.O.Lab/G.W. Monitoring/2024-25
2. Name of Industry	Ground Water Samples taken from MC Supply, Barnala
3. Name of Sample collecting Officer	Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, EO (Barnala), Mr. Jaspal Singh, AEE PPCB, Sh. Khaleel Mohd. Microbiologist PPCB & Sh. Gursevak, TEE (PPCB)
4. Designation of authorizing Test	EE, RO, Sangrur
5. Date & Time of Sample collection	21.05.2024
6. Date & Time of Sample receipt in Lab.	21.05.2024
7. Period of Analysis	21.05.2024 to
8. Test Methods	As per relevant parts of S:3025 & Methods of APHA

Results

Sr. no.	Parameters	Band Gali, Near Bunty Giff House, Barnala (Latitude-30.374936 & Longitude-75.548027)
1	pH	7.5
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	710
4	Chemical Oxygen Demand mg/l	BDL
5	Bio-Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	299
7	Calcium mg/l	75
8	Magnesium mg/l	27
9	Sodium mg/l	93
10	Potassium mg/l	25
11	Sulphate mg/l	70
12	Nitrate as NO ₃ ,mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	448
15	Chloride mg/l	133
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

Inst. No: 13446-48

DI. 3/6/24

Scientific Officer
Barnala

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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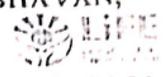
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Regional Office, PPCB,
Sangrur

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT



- 1. Laboratory Sample No.* GW-44/H.O.Lab./G.W. Monitoring/2024-25
- 2. Name of Industry Ground Water Samples taken from MC Supply, Barnala
- 3. Name of Sample collecting Officer Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, EO Mr (Barnala), Er. Jaspal Singh, AEE PPCB, Sh. Khaleel Mohd. Microbiologist PPCB & Sh. Gursevak, TEE (PPCB)
- 4. Designation of authorizing Test EE, RO, Sangrur
- 5. Date & Time of Sample collection 21.05.2024
- 6. Date & Time of Sample receipt in Lab. 21.05.2024
- 7. Period of Analysis 21.05.2024 to 29.05.2024
- 8. Test Methods As per relevant parts of S:3025 & Methods of APHA

Results

Sr. no.	Parameters	Handlaya Bazar Road, Near Naresh Gen. Store Gurudwara Street, Barnala (Latitude-30.374147 & Longitude-75.547532)
1	pH	7.7
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	572
4	Chemical Oxygen Demand mg/l	BDL
5	Bio- Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	214
7	Calcium mg/l	59
8	Magnesium mg/l	16
9	Sodium mg/l	62
10	Potassium mg/l	11
11	Sulphate mg/l	53
12	Nitrate as NO3 mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	424
15	Chloride mg/l	113
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

Endst. No: 13471-73

DI. 3/6/24

Scientific Officer
30/5/24

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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Handwritten signature and date: 30/5/24, Asst. Scientific Officer

Handwritten signature and location: Environmental Engg Regional office, PPCB, Sangrur

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT



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| 1. Laboratory Sample No. | GW-45/11.O.Lab/G.W. Monitoring/2024-25 |
| 2. Name of Industry | Ground Water Samples taken from MC Supply, Barnala |
| 3. Name of Sample collecting Officer | Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, EO MC (Barnala), Er. Jaspal Singh, AEE PPCB, Sh. Khateel Mohd. Microbiologist PPCB & Sh. Gursevak, TEE (PPCB) |
| 4. Designation of authorizing Test | EE, RO, Sangrur |
| 5. Date & Time of Sample collection | 21.05.2024 |
| 6. Date & Time of Sample receipt in Lab. | 21.05.2024 |
| 7. Period of Analysis | 21.05.2024 to 29.05.2024 |
| 8. Test Methods | As per relevant parts of S:3025 & Methods of APHA |

Results

Sr. no.	Parameters	#B1/707 Near Panchayati Shastri Market Street, Barnala (Latitude-30.372878 & Longitude-75.547316)
1	pH	7.6
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	635
4	Chemical Oxygen Demand mg/l	BDL
5	Bio- Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	242
7	Calcium mg/l	64
8	Magnesium mg/l	20
9	Sodium mg/l	85
10	Potassium mg/l	19
11	Sulphate mg/l	62
12	Nitrate as NO3 mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	424
15	Chloride mg/l	123
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

Endst. No: 13474-76

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Scientific Officer
30/5/24

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
GROUND WATER REPORT



1. Laboratory Sample No.
2. Name of Industry
3. Name of Sample collecting Officer

GW-46/H.O. Lab./G.W. Monitoring/2024-25
Ground Water Samples taken from MC Supply, Barnala
Sh. Tilak Das, SDE (PWSSB Barnala), Sh. Vishal Deep, E.O.M.
(Barnala), Ex. Jaspal Singh, AEE PPCB, Sh. Khateel Mohd.
Microbiologist PPCB & Sh. Gursevak, TEE (PPCB)
EE, RO, Sangrur
21.05.2024
21.05.2024
21.05.2024 to 29.05.2024
As per relevant parts of S:3025 &
Methods of APHA

4. Designation of authorizing Test
5. Date & Time of Sample collection
6. Date & Time of Sample receipt in Lab.
7. Period of Analysis
8. Test Methods

Results

Sr. no.	Parameters	Pharyvahi Bazar Road Barnala near Lucky Plastic Shop, Barnala (Latitude-30.373923 & Longitude-75.549188)
1	pH	7.4
2	Total Suspended Solids mg/l	BDL
3	Total Dissolved Solids mg/l	781
4	Chemical Oxygen Demand mg/l	BDL
5	Bio- Chemical Oxygen Demand mg/l	BDL
6	Total Hardness mg/l	331
7	Calcium mg/l	81
8	Magnesium mg/l	31
9	Sodium mg/l	98
10	Potassium mg/l	27
11	Sulphate mg/l	75
12	Nitrate as NO ₃ mg/l	BDL
13	Fluoride mg/l	BDL
14	Total Alkalinity mg/l	458
15	Chloride mg/l	175
16	Iron mg/l	BDL
17	Nickel mg/l	BDL
18	Zinc mg/l	BDL
19	Cyanide mg/l	BDL
20	Copper mg/l	BDL
21	Total Chrome mg/l	BDL
22	Total Coliform MPN/100ml	BDL
23	Faecal Coliform MPN/100ml	BDL

Note: BDL means Below Method Detection Limit.

--End of Report--

Indst. No: 13477-79

Di. 3/6/24

Scientific Officer
30/5/24

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur.

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Regional Office, Sangrur



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD
E-mail : ppccbtop2@gmail.com, Web: www.ppccb.gov.in



PROCEEDING CHAIRMAN - NEW 2024

No. 1849-50

Regd.

Dated : 2-8-24

To

1. The Executive Officer,
Municipal Council,
Barnala
2. The Executive Engineer,
Punjab water supply and sewerage Division,
Sangrur

Subject: Proceedings of the personal hearing given by the Chairman of the Board for violations of the provisions of the Solid Waste Management Rules, 2016 to The Executive Officer, Municipal Council, Barnala and The Executive Engineer, Punjab Water Supply and Sewerage Division, Sangrur on 17/07/2024.

The following were present:

From the Board:

Er. Gurinder Singh Majithia, Member Secretary
Er. Sandeep Bahl, Chief Environmental Engineer (B)
Er. Rajeev Gupta, Sr. Environmental Engineer, ZO-II, Patiala
Er. Amit Kumar, EE, ZO-II, Patiala

From the MC, Barnala :

Sh. Vishal, EO

From the PWSSB :

Sh. Rahul Kaushal, Xen

The officers of the Board brought out that Hon'ble NGT has taken the Sou Motu matter in re: News item appearing in Punjab Kesri dated 12.04.2024 titled " "शहर के नल उगल रहे मटमैला पानी, गन्दा पानी पीने को मजबूर लोग, बीमारियों को गिल रही दावत".

This matter is related to the supply of the fresh water to the residents of Ward no. 15, Barnala. The news was published regarding mixing of sewage with the fresh water being supplied in the above said area. The matter is relates to Punjab Water Supply & Sewerage Board and Municipal Corporation, Barnala.

The Hon'ble NGT vide its order dated 23.04.2024 has registered this case as O.A no. 483/2024 and held served the notice of hearing to following officers to appear before the Hon'ble Tribunal either in person or by a pleader duly instructed with report through physical appearance or with hybrid option on 30.04.2024:-

1. Punjab Pollution Control Board through its Member Secretary,
2. Punjab Water Supply & Sewerage Board, through its Chairman,
3. Deputy Commissioner/District Magistrate, Tarn Taran.

The respondent no. 2 i.e. PWSSB, Punjab has submitted that the water is supplied to the public after chlorination and that the underground water supply system comprises of AC pipes and MS pipelines which were laid about 70 years ago and have outlived their lives and that the interior layer of MS pipelines has corroded due to which, at times, rusty water reaches the end users.

The Hon'ble NGT vide its order dated 30.04.2024 had directed to the respondent no. 2 (PWSSB, Punjab) to ascertain the cause of contamination of piped water which has become a serious concern for the local residents and file a comprehensive report along with water sample analysis report within four weeks.

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Environmental Engineer,
Regional office, PCB,
Sangrur

The Deputy Commissioner, Barnala vide its letter no. 2/LFA dated 20.05.2024 has constituted a joint team of the District Administration, officers of the Board, Municipal Corporation, Barnala and Punjab Water Supply and Sewerage Board, Barnala for investigation the matter and preparing the report. The said committee meeting was held on 21.05.2024 and committee members collected six samples of water supply being provided to the people by PWSSB/MC, Barnala in the affected area. As per the analysis report of the samples, the parameters relating to drinking water supply were found to be within the prescribed limits as per BIS 10500:2012 Standards of drinking water.

During the visit some local residents informed that sometime they receive slightly turbid water. In this regard officers of PWSSB informed that underground water supply system comprises of AC pipes and MS pipelines have outlived their lives and that the interior layer of MS pipelines has corroded due to which, at some times, rusty water reaches the end users. They further informed that the tenders regarding replacement of the affected pipes that while the tender process for the said work is finalized and tender will be open on 02.07.2024 and 09.07.2024. After, completing the tendering the work will be started immediately at site.

MC, Barnala and PWSSB are required to ensure that:

1. That drinking water in no case shall come into contact with sewerage water.
2. If there is any contamination in the drinking water supply, the concerned agency shall make the people aware about the problem in advance and rectify the fault at the earlier possible moment.
3. Supply of potable water shall be made available to the people of the affected area during the period of some problem/unforeseen circumstances.

Accordingly, show cause notice for violations of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 was issued to the authorities with an opportunity of personal hearing before the Chairman of the Board on 17/07/2024.

The representative of the Municipal Council and PWSSB attended the hearing and stated that the water is supplied to the public after chlorination. The underground water supply system comprises of AC pipes and MS pipelines which were laid about 70 years ago and have outlived their lives. The interior layer of MS pipelines had been corroded due to which, at times, rusty water reaches the end users. The tender process for the said work is being finalized and tender will be opened on 02.07.2024 and 09.07.2024. After, the completion of the tendering process, work will be started immediately at site.

After hearing the officers of the Board and representatives of the MC, PWSSB the Chairman of the Board decided as under:

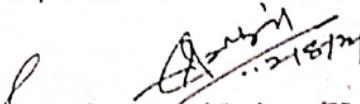
1. The EO, MC, Barnala shall supply the potable water in the effected area till the effected pipelines get replaced.
2. The PWSSB shall ensure that the drinking water may not come into contact with the sewerage water at any time. In case of contamination, the concerned agency shall take immediate necessary measures and make the people aware about the problem.
3. The cost to supply potable water in the effected area shall be borne by Municipal Council, Barnala.
4. In case of failure to comply with the above said decisions, the Board shall launch prosecution in the Court of Law against the erring officers/ officials of the said Authorities

You are requested to ensure the compliance of hearing decisions and submit report at Regional Office.

Endst. No. 1851

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sangrur for information & necessary action and submit the report accordingly.


Environmental Engineer (ZP-II)
For & on behalf of Chairman
Dated 21/8/2024


Environmental Engineer (ZP-II)
For & on behalf of Chairman


Environmental Engineer,
Regional Office, PCB,
Sangrur.